

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(15) C.P.(I.B)-1340/7/(MB)/2017
MA 354/2018

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2018

NAME OF THE PARTIES: GGS Infrastructures Pvt. Ltd.
V/s
UK Mecon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 OF INSOLVENCY AND
BANKRUPTCY CODE, 2016.

ORDER

1. The Learned Representatives of both the sides are present.
2. By consent the matter is adjourned to **04.10.2018**.

SD/-
M.K. SHRAWAT
Member (Judicial)

26.09.2018.
HHS